

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 07/08
PETITION NUMBER : TP 9/16
NAME OF THE PETITIONER (S) : M. LEELA & 4 OTHERS
NAME OF THE RESPONDENT (S) : TR MILLS LTD. & 4 OTHERS
UNDER SECTION :

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

1 R.V. Burchi
for Leela & others
9448866554

for Resp

Burchi

R. VIDHYA SHANKAR ADV. for petitioner R. Vidhya Shankar

Counsel for Petitioner is present. Counsel for respondents No.3, 6 and 7 is present. He reported that senior counsel is unable to attend Tribunal today and requested time.

Already, this matter is adjourned to this date for submitting arguments on behalf of R-3, 6 and 7. Again adjournment is asked. On the request of the counsel, case is adjourned to 28.02.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)